

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No.2631/2018

(Arising out of impugned final judgment and order dated 01-03-2018 in MA No. 253/2018 passed by the Special Judge For CBI, Greater Bombay)

ADARSH COOPERATIVE HOUSING SOCIETY LTD.

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION

Respondent(s)

Date : 06-07-2018 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s)

Mr. Ravindra Keshavrao Adsure, AOR

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On mentioning, the matter is taken on Board.

List the matter in the week commencing 16<sup>th</sup> July,  
2018, before the appropriate Bench as per the roster.

(Chetan Kumar)  
A.R. -cum-P.S.

(H.S. Parasher)  
Assistant Registrar